

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
STARRED QUESTION No. 175  
ANSWERED ON 02.08.2024**

**Implementation of National AYUSH Mission**

\*175 Shri N K Premachandran:

Will the Minister of AYUSH be pleased to state:

(a) whether the Government proposes to implement the National Ayush Mission (NAM) more effectively and if so, the details thereof along with the action taken thereon;

(b) whether the Government proposes to establish exclusive ayurvedic palliative IP care centre under AYUSH and if so, the details thereof alongwith the action taken thereon;

(c) the details of the programmes and projects of National Ayush Mission sanctioned in the State of Kerala during the last five years;

(d) whether the performance of Kerala is satisfactory as per the criteria fixed by the Government under NAM and if so, the details thereof;

(e) whether it has come to the notice of the Government that the programmes and projects of NAM are defective due to the lack of human resources;

(f) if so, the details thereof and the action taken thereon; and

(g) whether the Government proposes to provide sufficient fund for appointment of human resources and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) to (g) A Statement is laid on the Table of the House.

**The Statement referred in reply to Lok Sabha Starred Question No. 175 for 02.08.2024**

(a) Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through States/UTs for the overall development and promotion of Ayush systems. NAM inter-alia makes provisions for the following activities:-

- (i) Operationalisation of Ayush Health & Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush).
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector
- (xii) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

State/UT Governments may avail financial assistance for the above activities by submitting proposals through State Annual Action Plans (SAAPs) as per NAM guidelines. As per proposals received from State/UT Governments through SAAPs, Rs. 4534.28 Crore has been released to them from 2014-15 to 2023-24.

(b) Public Health being a State subject, establishment of exclusive ayurvedic palliative IP care centre under AYUSH comes under the purview of respective State/UT Governments. However, under NAM, there is a dedicated Ayush Public Health Programme namely Karunya (Ayush Palliative Services) has been introduced during 2021-22 for implementation through State/UT Governments and they may avail financial assistance for the same by submitting suitable proposals through SAAPs for implementation in the field. Accordingly, as per the proposals received through SAAPs, the State/UT Governments namely Chandigarh, Goa, Jammu & Kashmir, Jharkhand, Kerala, Lakshadweep and Uttar Pradesh have been supported for this programme and total amount of Rs. 727.80 lakhs was approved for the same.

(c) As per proposals received from State Government of Kerala through SAAPs under NAM, the major approved activities/projects during the last five years is furnished at **Annexure**.

(d) There is provision that State/UT Governments shall carry out evaluation of National Ayush Mission Scheme at regular interval in their States/UTs to monitor the performance of different activities as being implemented under the Mission and in this regard definite indicators have

already been designed in the NAM Guidelines to facilitate them. Further, central team from Ministry of Ayush is also monitoring and evaluating the performance of the States/UTs time to time through different review meetings and field visits. As per the provision of NAM Guidelines, States/UTs are required to report the physical and financial progress on monthly, quarterly and yearly basis to the Ministry and as per the reports received from State Government, the performance of Kerala under NAM Scheme appears satisfactory.

(e) No.

(f) Question does not arise.

(g) Public Health being a State subject, the appointment of human resources comes under the purview of respective State Government. However, under NAM there is provision of support for human resources under different activities like upgradation of Ayush Hospitals, Setting up of Integrated Ayush Hospitals, Ayush Public Health Programs, Ayushman Arogya Mandir (Ayush) etc. and accordingly, State /UT Governments are being supported as per the proposals received in their SAAPs in accordance to NAM Guidelines for smooth implementation of the activities.

**Major activities approved under NAM to State of Kerala during the last five years**

<b>Sl. No.</b>	<b>Name of the Activities</b>	<b>Amount approved (Rs. in Lakhs)</b>
1	Infrastructure Development of Ayush Education Institutions	
(a)	Government Ayurveda College, Kannur	31.00
(b)	Government Ayurveda college, Thripunithura	75.00
(c)	Vaidyaratnam P.S. Varier Ayurveda College, Kottakkal, Malappuram Distt.	40.00
(d)	Government Ayurveda College, Thiruvananthapuram	80.00
(e)	Government Homoeopathic Medical College, Kozhikode	90.70
(f)	Government Homoeopathic Medical College, Thiruvananthapuram	162.39
2	Amount approved for setting up of 10 Integrated Ayush Hospitals at Chalakudy (Thrissur), Mattannur (Kannur), Adoor (Pathanamthitta), Attapadi, Kottarakara (Kollam), Wayanad, Idukki, Aranmula (Pathanamthitta), Varkala and Kappukad, (Thiruvanthapuram)	1894.37
3	Upgradation of AYUSH Hospitals	7222.873
4	Upgradation of AYUSH Dispensaries	842.832
5	Supply of Essential Drugs - Hospitals & Dispensaries	3150.02
6	Supply of Essential Drugs -Teaching Hospital	195.00
7	Ayush Gram	416.00
8	Ayushman Arogya Mandir (Ayush)	7174.378

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